



सीमा-शुल्कआयुक्तालय(निर्यात)

OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)

हवाईकार्गोनिर्यात, नवीनसीमाशुल्कभवन, निकटइं गा° अ° हवाईअड्डा, नईदिल्ली-११००३७

Air Cargo Export, New Customs House, Near IGI Airport: New Delhi -110037

F. No. GEN/TECH/PN/3/2023/Tech-O/o Commr-Cus-ACCE-Delhi

Dated: 22.03.2023

Public Notice No. 12/2023

DIN-20230374NG0000666A4A

Subject: Electronic Cash Ledger (ECL) implementation-reg.

Attention of all authorized couriers is invited to Customs (Electronic Cash ledger) Regulations, 2022 notified vide Notification No.20/2022-Customs(N.T.) dated 30.03.2022. It is informed that Electronic Cash Ledger (ECL) facility is being developed in accordance with the above notification. This facility is scheduled to be rolled out from 01st April, 2023 for payment of all Customs duties. All the payments for duty, interest, fees or penalty shall have to be made from e-cash ledger once the facility is made operational.

2. All authorized couriers need to get registered on ICEGATE portal before 01st April, 2023 to avail this facility. Directorate General of Systems and Data Management issued the advisory for ECCS users for registration on ICEGATE on 28.11.2022 (<https://www.icegate.gov.in/guidelines/eccs-users-registration-icegate-advisory>).

3. Manner of maintaining, making payments and addressing discrepancies in Electronic Cash Ledger is illustrated vide Notification No.20/2022-Customs (N.T.) dated 30.03.2022, available on CBIC website.

Signed by Sanjay Bansal
Date: 23-03-2023 13:51:42
(Sanjay Bansal)
Commissioner

Copy to:-

1. The Principal Chief Commissioner of Customs (DZ), New Customs House, New Delhi.
2. The Additional/Joint Commissioner of Custom, ACC Export, General / ACC-Import / ICD: TKD -Import/Export/ PPG-Import/ Export, New Delhi.
3. The Deputy/Assistant Commissioner of Customs, Review, ACC Export, Review for necessary compliance.
4. All the Deputy/Assistant Commissioner of Customs, ACC Export. New Delhi.
5. The President, Delhi Customs Clearing Agents Association, 260-61, Anarkali Bazar, Jhandewalan Extension, DDA shopping complex, New Delhi-110055.
6. The DC/AC (EDI), New Custom House, New Delhi with a request to upload the same on the Departmental/Customs website: www.delhicustoms.gov.in under intimation to this office.
7. The Deputy Commissioner of Customs, New Courier Terminal, New Delhi, with the direction to bring it to the notice of all the authorized Couriers working at New Courier Terminal, New Delhi.
8. All authorized/permitted CCSPs, New Courier Terminal, New Delhi for informing all authorized couriers.
9. Notice Board, New Custom House/New Courier Terminal, New Delhi.
10. Guard File.

Assistant Commissioner (Tech.)
ACC Export.

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